CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI

Petition No.240/GT/2017

Subject: Petition for determination of tariff of Muzaffarpur Thermal Power Station Stage-I Unit-2 (110 MW) for the period from 15.10.2010 (COD) to 31.3.2014.

Petitioner: Kanti Bijli Utpadan Nigam Limited

Respondent: BSP(H)CL & ors.

Petition No.241/GT/2017

Subject: Petition for approval of tariff of Muzaffarpur Thermal Power Station Stage-I (2x 110 MW) from 1.4.2014 to 31.3.2019

Petitioner: Kanti Bijli Utpadan Nigam Limited

Respondents: BSP(H)CL & ors.

Date of hearing: 22.5.2018

Coram: Shri P.K.Pujari, Chairperson
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Parties present: Shri M.G.Ramachandran, Advocate, KBUNL
Ms. Poorva Saigal, Advocate, KBUNL
Ms. Anushree Bardhan, Advocate, KBUNL
Shri Shailendra Singh, NTPC
Shri Ashutosh Kr. Srivastava, Advocate, BSPHCL
Shri Rahul Kinra, Advocate, BSPHCL
Shri J.B Nidhi, BSP(H)CL
Ms. Sudhanshu, BSPTCL

Record of Proceedings

These petitions were taken up for hearing today.

2. At the outset the learned counsel for the Petitioner prayed for time to file its rejoinder to the reply filed by the respondent, BSP(H)CL. The Commission accepted the prayer and adjourned the hearing.
3. Matter shall be listed for hearing on 7.8.2018. Pleadings in the matter shall be completed on or before 10.7.2018. No extension of time shall be granted for any reason whatsoever.

By order of the Commission

Sd/-
(T. Rout)
Chief (Law)